

**HIGH COURT OF MADHYA PRADESH, JABALPUR**

**ORDER**

No. 47 /Confdl./2015  
II-2-69/2011(Pt.-5)

Jabalpur, Dated 21<sup>st</sup> January, 2015

The Madhya Pradesh State Judicial Academy, Jabalpur, High Court of Madhya Pradesh (MPSJA) is going to organize seven Regional Trainings / Workshops in the month of **July 2014 to June 2015** on closed Saturdays and Sundays, in pursuance of the Guidelines of the Govt. of India for release and utilization of Grant-in-aid recommended by 13<sup>th</sup> Finance Commission (FC-XIII).


In this connection 6<sup>th</sup> Regional Training Programme on "**Family Laws**", shall be organized on **31<sup>st</sup> January, 2015 to 1<sup>st</sup> February, 2015** at **Madhya Pradesh State Judicial Academy, Jabalpur** in which Principal/Additional Principal Judges will participate from **25 Family Courts (27 officers in all)**, whose names are shown in the endorsement, as per the following conditions:-

1. Judicial Officers who will come from places other than the venue of Regional Programme / Workshop (headquarters) can attend the training programme / workshop by their official vehicle or private vehicle. Cost of fuel charges of these vehicles shall be reimbursed to them as per their entitlement. The participating Judicial Officers will get reimbursement of their T.A. / D.A and fuel charges from their respective establishment of Family Court.
2. The Judicial Officers should not seek any adjustment unless it is a case of **vis-major**.
3. The Judicial Officers included in the training programme have to report for training on **31.01.2015 at 09:30 a.m.** at **Madhya Pradesh State Judicial Academy, Jabalpur**.
4. During Programme, working lunch and tea twice in the day shall be served to all the participating Judicial Officers. Morning Tea, Breakfast and Dinner shall be served to those participating Judicial Officers who will come from places other than the venue.
5. Arrangement for lodging and boarding for Participating Judicial Officers has been made in the **Guest House of M.P. State Judicial Academy, Jabalpur**.
6. The accommodation for the participating Judicial Officers shall be available in the Guest House of the Academy only from **03:00 PM onwards on the preceding day of commencement of training and up to 10:00 AM on the succeeding day of the last day of training**.

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7. Arrangement for conveyance from Railway Station to the Academy shall be made by the MPSJA, Jabalpur. It may not be possible for the Academy to make arrangement for carriage of participant's luggage to the parked vehicle.
8. Participating Judicial Officers who are arriving a day prior to the commencement of the training programme, or at hours other than those mentioned above, or by a different mode of conveyance, may inform the Academy to **Shri Gyan Prakash Tekam, A.G. III on Telephone No. 0761-2628679** or to **Shri Pramod Kushwaha, Care Taker on Mobile No. 09713717147** or to **Shri Pramod Kumar Chaturvedi, A.G. II on Mobile No. 08878747939**, at least a day in advance, so that proper arrangement for reception may be made.
9. The Guest House of the Academy is located on second and third floor of the MPSJA building. At present the lift is not functional. The participants are, with prior intimation to the Academy, free to stay at the accommodation of their choice. In such case, the participants shall be entitled to T.A. & D.A as per rules. However, it would not be possible for the Academy to make arrangement for pick up and drop back to such place.
10. The participating Judicial Officers are directed to bring with them **Lap Top Computers, along with, peripherals and Software CDs**, provided by the High Court.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

  
(VED PRAKASH)  
REGISTRAR GENERAL

Endt. No. 48 /Confdl./2015  
II-2-69/2011 (Pt.-5)

Dated 21<sup>st</sup> January, 2015

Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.
1. Smt. Kumudbala Barna, Principal Judge, Family Court, Hoshangabad.
2. Ku. Bharti Baghel, Principal Judge, Indore.
3. Smt. Kanaklata Sonkar, Principal Judge, Family Court, Shahdol.
4. Smt. Durga Dawar, Principal Judge, Ujjain.
5. Smt. Meena Singh, Principal Judge, Gwalior.
6. Smt. Radha Sonkar, Principal Judge, Family Court, Jabalpur.
7. Shri Vinod Bharadwaj, I Additional Principal Judge, Bhopal.

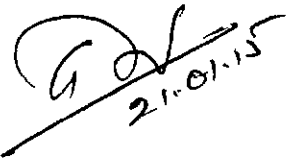
8. Shri Anil Verma, Principal Judge, Family Court, Sagar.
9. Shri Iqbal Ahmed, Principal Judge, Family Court, Betul.
10. Shri Anupam Shrivastava, Principal Judge, Family Court, Tikamgarh.
11. Shri Arun Kumar Sharma, Principal Judge, Family Court, Chhatarpur.
12. Shri Rakesh Kumar Singh (Sr.), Principal Judge, Family Court, Seoni.
13. Shri Om Prakash Sunarya, Principal Judge, Family Court, Bhind.
14. Shri Dheeman Narayan Shukla, Principal Judge, Family Court, Ratlam.
15. Shri Kushal Pal Singh, Principal Judge, Family Court, Rajgarh.
16. Shri Shyam Kant Kulkarni, Principal Judge, Family Court, Chhindwara.
17. Shri Arvind Kumar Shrivastava (Jr), Principal Judge, Family Court, Dhar.
18. Shri Mrityunjay Singh, Principal Judge, Family Court, Satna.
19. Shri Rishabh Kumar Singhai, II Additional Principal Judge, Jabalpur.
20. Shri Ravi Kumar Nayak, Principal Judge, Family Court, Dewas.
21. Shri Prem Chandra Sharma, Principal Judge, Family Court, Balaghat.
22. Shri Amar Nath (Kesharwani), Principal Judge, Family Court, Guna.
23. Shri Arvind Kumar Shukla, Principal Judge, Family Court, Katni.
24. Shri Surendra Kumar Turkar, Principal Judge, Family Court, Mandla.
25. Shri Mahesh Bhadkariya, Principal Judge, Family Court, Morena.
26. Shri Dinesh Kumar Paliwal, II Additional Principal Judge, Bhopal.
27. Shri Ramesh Kumar Soni, Principal Judge, Family Court, Vidisha.

**With a direction to participate in the 6<sup>th</sup> Regional Training Programme to be organize on 31<sup>st</sup> January, 2015 to 1<sup>st</sup> February, 2015 at Madhya Pradesh State Judicial Academy, Jabalpur.**

3. Budgetary allocation of **Rs. 45,000/-** has been made to District & Sessions Judge **Jabalpur** to meet the expenses of Regional Training Programme to be held on **31<sup>st</sup> January to 1<sup>st</sup> February, 2015** at **Jabalpur**.

The D.J., Jabalpur has been provided with necessary budget to meet out all the expenses incurred in organizing this training programme vide Registry Memorandum No. C/280, dated 20.01.2015.

4. The Member Secretary, MPSSA, Jabalpur for information.
5. The Director, MPSJA, Jabalpur, for information and necessary action.

  
21.01.15

(VED PRAKASH)  
REGISTRAR GENERAL